

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1895
ANSWERED ON:01.12.2009
VACANT POST IN NHRC
Botcha Lakshmi Smt. Jhansi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the post of the Chairman of the National Human Rights Commission (NHRC) is lying vacant;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the said post is likely to be filled up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): Justice S. Rajendra Babu demitted the office of the Chairperson, National Human Rights Commission (NHRC) on 31st May, 2009. The President, under Section 7(1) of the Protection of Human Rights Act, 1993, has authorized Justice G.P. Mathur to act as Chairperson, NHRC, with effect from 1st June, 2009, until the appointment of a new Chairperson as two eligible former Chief Justices of India namely Justice Shri Ramesh Chandra Lahoti and Justice Shri Yogesh Kumar Sabharwal were not inclined/available for the said post.